

COURT - I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 122 OF 2017 IN
APPEAL NO. 100 OF 2017

Dated: 23rd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Greenko Budhil Hydro Power Pvt. Ltd. ...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R.1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2/UPCL

ORDER

List the I.A. No. 122 of 2017 (Appl. for stay) on **31.05.2017**. In the meantime, reply may be filed by the respondents on or before 30.05.2017 after serving copy on the other side.

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson